

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13-07-2021 AT 2.30 P.M THROUGH VIDEO
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/10/IB/2021
IN
PETITION NUMBER : CP/1307/IB/2018
NAME OF THE PETITIONER : M/s.Synergy Holdings
NAME OF THE RESPONDENTS : V. Venkata Sivakumar (Liquidator)
M/s. The Jeypore Sugar Company Ltd
UNDER SECTION : Sec 60 (5) of IBC, 2016

ORDER

Ld. Counsel Mr. Akhil Bhansali for the Applicant is led by Ld. Senior Counsel
Mr. P.H. Arvinth Pandian.

Learned Liquidator/Respondent Mr. V. Venkata Sivakumar is present.

List the matter on **10.08.2021** for hearing.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

sr

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(R. SUCHARITHA)
MEMBER (JUDICIAL)